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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A. No. 70 of 1998  
in  
O.A. No. 155 of 1997

New Delhi, dated the 20<sup>th</sup> April 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Mrs. Raj Kumari Mehta,  
W/o Shri Ashok Kumar Mehta,  
WZ-780-A, Tihar Village,  
New Delhi-110018. ... REVIEW APPLICANT

VERSUS

1. Union of India through  
the Secretary,  
Ministry of HRD,  
Shastri Bhawan, New Delhi.
2. The Chairman,  
Central Social Welfare Board,  
Govt. of India, Samaj Kalyan Bhawan,  
B-12, Institutional Area,  
New Delhi-110016.
3. The Secretary,  
Dept. of Personnel & Training,  
North Block,  
New Delhi.
4. Mrs. Rani Pande,  
U.D.C. (Now Assistant),  
Central Social Welfare Board,  
Govt. of India,  
Samaj Kalyan Bhawan,  
B-12, Institutional Area,  
New Delhi-110016. ... RESPONDENTS

ORDER (By Circulation)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A.

2. None of the grounds contained therein bring it within the scope and ambit of Sec. 22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C. to justify review of the impugned judgment dated 10.3.98 prepared by Shri S.R. Adige, Vice Chairman (A) and signed by both Shri S.R. Adige, Vice Chairman (A) and Mrs. Lakshmi Swaminathan, Member (J) constituting the Bench.
3. The R.A. is rejected.

*Lakshmi Swaminathan*  
(MRS. LAKSHMI SWAMINATHAN)  
/GK/ MEMBER (J)

*S.R. Adige*  
(S.R. ADIGE)  
VICE CHAIRMAN (A)